GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:579 ANSWERED ON:15.03.2012 NATIONAL LAND RECORDS MODERNISATION PROGRAMME Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has approved setting up of National Land Records Modernisation Programme during the financial year 2011-12;

(b) if so, the details thereof, State-wise;

(c) the details of the funds allocated for the said purpose, State-wise;

(d) the time by which the modernisation programme will be completed in such States; and

(e) the name of the States in which said programme has been completed so far and the extent to which the land records has been streamlined in such States?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (e) The Cabinet, in its meeting held on 21st August, 2008, had approved merging of the Centrally-sponsored schemes of Strengthening of Revenue Administration and Updating of Land Records (SRA&ULR) and Computerization of Land Records (CLR) and their replacement with a modified Centrally-sponsored scheme in the shape of the National Land Records Modernisation Programme (NLRMP). All the activities under the NLRMP are to converge in the district and district will be the unit of implementation. The programme is to be implemented in a time-bound manner and it is expected that all the districts in the country will be covered by the end of the 12th Five Year Plan. The details of funds sanctioned under the NLRMP so far is at Annexure. The NLRMP is in progress at different stages of implementation in the State/UTs.